

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1183**

**TO BE ANSWERED ON THE 27<sup>TH</sup> JULY, 2022/ SRAVANA 5, 1944 (SAKA)**

**RESERVATION IN CPMFS**

**1183        SHRI PRABHAKAR REDDY VEMIREDDY:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether women in the Central Para Military Forces (CPMFs) are not even 5-6 per cent of total of each force;**

**(b) whether Ministry has decided to reserve 33 per cent posts at Constable level for women;**

**(c) if so, efforts being made and by when the target of 33 per cent filling up of posts with women is going to be achieved in CPMFs;**

**(d) whether Government has decided to provide 10 per cent reservation for Agniveers in CPMFs; and**

**(e) if so, how can this be provided in view of 50 per cent ceiling kept by the Supreme Court?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a) to (c): In January, 2016, it was decided to reserve 33% posts at Constable level for being filled by women in CRPF & CISF to begin with and 14-15% posts at Constable level in border guarding forces i.e. BSF, SSB & ITBP. The existing strength of women personnel in Central Armed Police**

**Forces & Assam Rifles at present is 34,151. Recruitment is an ongoing process. The Steps taken to encourage recruitment of women personnel in CAPFs & AR are at Annexure.**

**(d) & (e): An in-principle approval has been given for reservation of 10% of vacancies for Ex-Agniveers in the recruitment to the post of Constable (General Duty)/Rifleman in the Central Armed Police Forces and Assam Rifles. This reservation will be horizontal which will not affect the 50% ceiling kept by the Supreme Court.**

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**Steps taken to encourage the recruitment of Women candidates in CAPFs & ARs**

1. Recruitment is being conducted by making wide publicity through print/electronic media. All female candidates are exempted from payment of application fee.
2. There are relaxations in Physical Standard Test (PST) and Physical Efficiency Test(PET) for all female candidates for recruitment in CAPFs in comparison to Male candidates.
3. Facilities already available under the Central Government like Maternity Leave, Child Care Leave, are also applicable to CAPFs women personnel.
4. One female member is detailed as member of the board for making recruitment of women personnel.
5. Creches and Day Care Centres have been provided by the CAPFs to women employees.
6. Committees have been constituted at all levels to check sexual harassment and to expeditiously deal with the complaints of women personnel.
7. Women personnel are given equal opportunity in their career progression i.e. promotion/seniority as per the RRs at par with male counter parts.
8. A women candidate pregnant of 12 weeks standing or over is declared temporarily unfit and her appointment is held in abeyance until the confinement is over. She is re-examined for Physical Efficiency Test (PET), six weeks after the date of confinement. If found fit, she is appointed to the post kept reserved for and allowed the benefit of seniority in accordance with the norms.

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